

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

* * *

Date of Decision: 15.4.98

OA 116/96

Het Ram, Tea Maker/Tiffin Boy, Tiffin Room in the office of Telecom District Manager, Sriganganagar.

... Applicant

Versus

1. Union of India through Secretary, Ministry of Communication (Department of Telecommunication), Sanchar Bhawan, New Delhi.
2. Chief General Manager, Rajasthan Telecommunication, Jaipur.
3. The Telecom Distt. Manager, Sriganganagar (Raj.).

... Respondents

ORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant

... Mr.J.K.Kaushik

For the Respondents

... Mr.Vinit Mathur

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Het Ram, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, praying for a direction that the impugned order, at Annexure A-2, dated 28.8.95 alongwith order dated 30.3.95 may be declared illegal and the respondents may be directed to declare the result withheld in respect of the applicant and consider his candidature for the post of Phone Mechanic and allow him all consequential benefits.

2. We have heard the learned counsel for the parties. Counsel for the parties have agreed to this matter being disposed of at the stage of admission.

3. The learned counsel for the respondents, during the course of arguments, has produced a communication dated 19.1.98, which has been taken on the record and which indicates that a Qualifying Screening Test for the post of Phone Mechanic was held on 25.6.94. This communication also shows that the applicant, Het Ram, has been declared qualified in the Departmental Qualifying Screening Test for Phone Mechanic. Since the applicant has cleared the screening test, all consequential benefits, as may be admissible under rules, shall be extended to him. This application is, therefore, disposed of accordingly, at the stage of admission, with no order as to costs.

Copy of
(GOPAL SINGH)

ADM.MEMBER

C.K.Khur
(GOPAL KRISHNA)

VICE CHAIRMAN